

**MILGREY FINANCE & INVESTMENTS LIMITED (MFIL/ Target Company)**

CIN: L67120MH1983PLC030316

Registered Off.: Ramnord Building, 2nd Floor, Plot No. 2, Prabhat Nagar, Patel Estate Road,

Jogeshwari (W) Mumbai - 400102, Email-Id: milgrayfinance@gmail.com,

Website: www.milgrey.in, Tel. No.: 022-26783323, Fax No.: 022-26786185

Open Offer for acquisition of 5,17,400 (Five Lakh Seventeen Thousand Four Hundred) fully paid up equity shares of Rs. 10/- each from equity shareholders of Milgrey Finance & Investments Limited (hereinafter referred to as "Target Company" or "MFIL") by Mr. Mahendra Kumar Bachhawat (hereinafter referred to as "Acquirer") along with Mr. Abhay Gupta and Mrs. Rashmi Shah (hereinafter collectively referred to as "PACs"). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as "Manager to the Offer") in connection with the Offer made by the Acquirer along with PACs in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto. The Detailed Public Statement (DPS) with respect to the Offer was made on April 18, 2018 in The Financial Express (English - All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition)

1. Name of the Target Company : Milgrey Finance & Investments Limited
2. Name of the Acquirer : Mr. Mahendra Kumar Bachhawat
3. Name of the PACs : Mr. Abhay Gupta (PAC 1)  
Mrs. Rashmi Shah (PAC 2)
4. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
5. Name of the Registrar to the Offer : Adroit Corporate Services Pvt Ltd
6. Offer Details
  - a) Date of Opening of the Offer : Tuesday, July 03, 2018
  - b) Date of Closure of the Offer : Monday, July 16, 2018
7. Last Date of Payment of Consideration : Monday, July 30, 2018

**8. Details of Acquisition :**

S.N.	Particulars	Proposed in the Offer Document		Actuals	
8.1	Offer Price (in Rs.)	Rs. 10.00/-		Rs. 10.00/-	
8.2	Aggregate number of shares tendered	5,17,400		78,050	
8.3	Aggregate number of shares accepted	5,17,400		78,050	
8.4	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	Rs. 51,74,000		Rs. 7,80,500	
8.5	Shareholding of the Acquirer/ PACs before Agreement / Public Announcement				
	• Number	Nil		Nil	
	• % of Total Emerging Voting Share Capital	Nil		Nil	
8.6	Shares Acquired by way of Preferential Allotment triggering the Open Offer				
	• Number	12,00,000 equity shares		12,00,000 equity shares	
	• % of Total Emerging Voting Share Capital	60.30%		60.30%	
8.7	Shares Acquired by way of Open Offer				
	• Number	5,17,400 equity shares		78,050 equity shares	
	• % of Total Emerging Voting Share Capital	26.00%		3.92%	
8.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	Nil		Nil	
	• % of Total Emerging Voting Share Capital	Nil		Nil	
8.9	Post offer shareholding of Acquirer/ PACs				
	• Number	17,17,400 equity shares		12,78,050 equity shares	
	• % of Total Emerging Voting Share Capital	86.30%		64.22%	
8.10	Pre- & Post offer shareholding of the Public other than Acquirer/PACs	<i>Pre-Offer</i>	<i>Post Offer</i>	<i>Pre-Offer</i>	<i>Post Offer</i>
	• Number	62,400	2,72,600*	62,400	7,11,950
	• % of Total Emerging Voting Share Capital	26.00%	13.70%*	26.00%	35.78%*

\* Assuming full acceptance in the Open Offer

\*% of Total Emerging Voting Share Capital

9. The Acquirer along with PACs accepts full responsibility for the information contained in this Post Offer Advertisement and for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

10. A copy of this Post Offer Advertisement will be available on the website of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated June 26, 2018.

Issued by Manager to the Offer on behalf of the Acquirer along with PACs:

**INTENSIVE FISCAL SERVICES PRIVATE LIMITED**

Contact Person: Mr. Anand Rawal / Ms. Meenal Poddar

914, 9th Floor, Raheja Chambers,

Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: anand@intensivefiscal.com

SEBI Registration No.: INM000011112 CIN: U65920MH1997PTC107272

Place: Mumbai

Date: July 30, 2018